

**GOVERNMENT OF INDIA  
PLANNING  
LOK SABHA**

UNSTARRED QUESTION NO:284  
ANSWERED ON:10.11.2010  
ALLOCATION FOR SOCIAL SECTOR SERVICES  
Rajendran Shri C.

**Will the Minister of PLANNING be pleased to state:**

- (a) the total amount allocated for social sector schemes and services during the last three years and the current year, scheme-wise;
- (b) whether there is a slow down in the spending of the social services/schemes;
- (c) if so, the details thereof and the reasons therefor; and
- (d) the action taken by the Government or proposed to be taken by the Government to expedite the spending for social sectors to achieve the targets set for the current Five Year Plan?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V.NARAYANASAMY)

(a) to (c): Fund allocation under various social sector schemes is made keeping in view the Eleventh Plan objective of faster and more inclusive growth. The details of total funds allocated/spent for Social Services including Rural Development for last 3 years and current year are as under:

Years BE AE/RE AE/RE as % of BE  
(Rs in Crore)

2007-08	91,402	80,291	88
2008-09	1,09,002	1,27,841	117
2009-10	1,46,671	1,41,896 (RE)	97
		(Anticipated Expenditure)	
2010-11	1,72,133	N.A.	N.A.

BE = Budget Estimates ;  
RE = Revised Estimate;  
AE = Actual Expenditure

Note: The Social Sector includes social services and Rural Development that broadly covers Education, Health, Water Supply, Sanitation, Urban Development, Labour, Social Welfare and Nutrition, Welfare of SC, ST and Backward Classes and Rural Development.

The actual expenditure/Revised Estimate as a per cent of Budget Estimate during the last three years has ranged between 88 per cent and 117 per cent. The details of scheme-wise/major head-wise allocation of funds to various social sector schemes are available in the Expenditure Budget, Volume II of the Union Budget Documents of the respective years.

(d) : The Central Nodal Ministries / Departments monitor the physical and financial achievements under different schemes. Further, the State Governments are mandated to submit the utilization certificates for release of funds. In addition, while the trend and pattern of expenditure of central Ministries/Departments are reviewed by the Ministry of Finance at regular intervals, the Planning Commission conducts half yearly review of all the sectors and suggests corrective measures to expedite the utilization of funds. This monitoring process ensures effective and efficient utilization of resources to achieve the desired outcomes.